

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA**

**CAUSE LIST OF  
THIRD MEMBER MATTERS,  
PART HEARD MATTERS,  
SPECIAL CONSTITUTION,  
STAY APPLICATIONS,  
MISCELLANEOUS APPLICATIONS  
AND EARLY HEARING PETITIONS**

**FOR 27-FEBRUARY-2026 (FRIDAY)**

**BEFORE SHRI DUVVURU RL REDDY, VICE PRESIDENT**

<b>MISCELLANEOUS APPLICATIONS Court Room 1 GOOGLE MEETING ID = GNG-ECRB-ZSA</b>								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	155	KOL	2025	2010-11	[A] GAJBADAN COMMERCIAL PVT. LTD.	SMC	DRL/VP

**BEFORE SHRI GEORGE MATHAN, JUDICIAL MEMBER  
AND SHRI RAKESH MISHRA, ACCOUNTANT MEMBER**

<b>MISCELLANEOUS APPLICATIONS Court Room 13 BENCH DID NOT FUNCTION</b>								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	166	KOL	2025	2020-21	[D] PUNAM DEVI LAKHOTIA	C	GM/JM
2	MA	175	KOL	2025	2014-15	[D] M/S WEST BENGAL INFRASTRUCTURE DEVELOPMENT CORPORATION LTD.	C	RM/AM

**BEFORE SHRI RAJESH KUMAR, ACCOUNTANT MEMBER  
AND SHRI SONJOY SARMA, JUDICIAL MEMBER**

<b>MISCELLANEOUS APPLICATIONS Court Room 2 GOOGLE MEETING ID = RON-RRQO-ANT</b>								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	73	KOL	2025	2015-16	[D] CHEMICON ENGINEERING CONSULTANTS PRIVATE LIMITED	A	SS/JM
2	MA	74	KOL	2025	2016-17	[D] CHEMICON ENGINEERING CONSULTANTS PRIVATE LIMITED	A	SS/JM
3	MA	75	KOL	2025	2005-06	[D] SUBRATO GANGOPADHYAY	B	SS/JM
4	MA	152	KOL	2025	2020	[D] LAKHOTIA TRANSPORT CO. PRIVATE LIMITED	C	RK/AM
5	MA	209	KOL	2025	2014-2015	[A] RUDRAMKHI VINTRADE LTD.	C	RK/AM
6	MA	210	KOL	2025	2010-11	[D] ASHOK SHARMA	C	SS/JM
7	MA	18	KOL	2026	2012-13	[A] M/S. DEVATMA DISTRIBUTORS PVT. LTD.	D	RK/AM

**BEFORE SHRI RAJESH KUMAR, ACCOUNTANT MEMBER  
AND SHRI PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

<b>MISCELLANEOUS APPLICATIONS Court Room 2 GOOGLE MEETING ID = RON-RRQO-ANT</b>								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	51	KOL	2025	2017-18	[A] SUNIL KUMAR MISHRA	B	PKC/JM

2	MA	52	KOL	2025	2017-18	[D] SUNIL KUMAR MISHRA	B	PKC/JM
3	MA	145	KOL	2025	2021-22	[D] SHRIMARC MALL LLP	A	PKC/JM
4	MA	206	KOL	2025	2012-2013	[D] LAGAN VINCOM PVT. LTD.	A	RK/AM
5	MA	212	KOL	2025	2014-15	[D] PUSHPAK INFRA STRUCTURE PRIVATE LIMITED	A	RK/AM
6	MA	213	KOL	2025	2015-16	[D] PUSHPAK INFRASTRUCTURE PRIVATE LIMITED	A	PKC/JM

**STAY APPLICATIONS**

Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	SA	9	KOL	2026	2018-2019	[A] RANA SOM	D	

BEFORE **SHRI LAXMI PRASAD SAHU, ACCOUNTANT MEMBER**  
AND **SHRI PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

**MISCELLANEOUS APPLICATIONS**  
Court Room 13  
**BENCH DID NOT FUNCTION**

Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	81	KOL	2025	2019-20	[D] PRIMARC PROJECTS PVT LTD	C	LPS/AM
2	MA	161	KOL	2025	2012-13	[D] VITAL ENCLAVE PRIVATE LIMITED	C	PKC/JM
3	MA	162	KOL	2025	2022-2023	[A] LALPUR UTTARAYAN	C	PKC/JM

BEFORE **SHRI SONJOY SARMA, JUDICIAL MEMBER**  
AND **SHRI RAKESH MISHRA, ACCOUNTANT MEMBER**

**MISCELLANEOUS APPLICATIONS**  
Court Room 4  
**GOOGLE MEETING ID=WUJ-UMEQ-TBB**

Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	131	KOL	2025	2017-2018	[A] SITANI TRADING PVT. LTD.	A	RM/AM

BEFORE **SHRI PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**  
AND **SHRI RAKESH MISHRA, ACCOUNTANT MEMBER**

**MISCELLANEOUS APPLICATIONS**  
Court Room 4  
**GOOGLE MEETING ID=WUJ-UMEQ-TBB**

Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	115	KOL	2025	2005-06	[A] SRI JAGANNATH HAZRA	D	RM/AM
2	MA	157	KOL	2025	2020-21	[D] SURESH AMIYA MEMORIAL TRUST	C	RM/AM
3	MA	163	KOL	2025	2009-10	[A] BIMAL KUMAR DROLIA	B	RM/AM

  
Assistant Registrar  
26-Feb-2026